

-16-

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

RA No.364/2001 in OA No.116/2000

New Delhi, this 10th day of December, 2001

Hon'ble Shri M.P. Singh, Member(A)  
Hon'ble Shri Shanker Raju, Member(J)

Bharat Lal & Another

... Applicants

(By applicants in person)

versus

Union of India & Others

..

Respondents

ORDER(in circulation)

By Shri M.P. Singh, Member(A)

This Review Application is filed on behalf of applicants seeking review of our judgement dated 6.12.2000 by which OA No.116/2000 was allowed with certain directions to the respondents. Applicants filed CP No.145/2001 which was dismissed by order dated 29.8.2001, as the directions given by us have been found to be substantially complied with by the respondents, with liberty to the applicants to re-agitate the matter if they feel aggrieved.

2. It would be relevant to mention in this connection that the scope of review is very limited. The Tribunal has no inherent power to review its judgement. It can do so only when the RA comes within the four corners of Section 22(3)(f) of Administrative Tribunals Act, 1985 read with Order 47, Rule 1 of CPC which inter alia provides for review (i) if there is discovery of new and important matter or evidence which, after exercise of due diligence, was not within the knowledge of the applicant, or could not be produced by him at the time when the order was made, or (ii) on account of some mistake or error apparent on the face of the record or

17

(iii) for any other analogous reason. We find no such ingredient available in the present RA. On the other hand, review applicants have only attempted to highlight the irregularities or wilfull disobedience of the directions committed by the respondents which have already been discussed in the order dated 29.8.2001 in CP No.145/2001 and that CP was dismissed. The so-called irregularities and disobedience cannot be termed as valid grounds to review our order. In view of this position the RA is not maintainable and the same is liable to be rejected. We do so accordingly.



(Shanker Raju)  
Member(J)

  
(M.P. Singh)  
Member(A)

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/gtv/